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- (b) the break-up of this fund a mong different recipients; and
- (c) whether this disbursement of funds is consistent with the policy of preventing the concentration of economic power?

THE MINISTER OF FINANCE (SHRI Y.B. CHAVAN): (a) and (b) under the Cooley amendment to PL. 480 Law and our Agreement with the U.S. Government, a portion of the PL. 480 funds has been earmarked for loans to join Indo-US enterprises in India, A statement showing such loans authorised and disbursed from 1960 till now is attached. [See Appendix LXXX, Annexure No.]

(c) Yes, Sir; the main criterion applied, while agreeing to these loans is that the assistance granted is used solely for productive consistent en terprises with national economy.

M. E. S. GRADUATE ENGINEERS

- SHRI **CHAUDHARY** Α. MOHAMMAD: Will the MINISTER OF **DEFENCE** be pleased to state:
- (a) whether it is a fact that in M. E. S. Graduate Engineers are employed as Suprintendent Grade I in the pay scale of Rs. 335-15-485 with starting pay of Rs. 380 (basic);
- (b) whether it is also a fact that these Graduate Eugineers who joined the Defence Department during national emergency (1962-65) have reached the maximum of their pay at a very young age at either late twenties or early thirties with no incentives left for promotion in the near future;
- (c) if so, the number of such Engineers at present; and
- (d) what steps are being taken to give incentive to these Engineers?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

- (b) All Graduate Engineers in the grade of Superintendent Grade I reach the maximum of the scale within seven years.
- (c) The information is being collected and will be laid on the Table of the House.
- (d) The Third pay Commission are examining the Pay structure, terms and conditions

of service and promotion prospects of Civilian employees in general as part of the terms of reference to them. Their recommendations will be given due consideration.

AIR SERVICES BETWEEN NAGPUR AND DELHI

- 822. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether there is a demand to introduce day service of the Indian Airlines between Nagpur and Delhi; and
- (b) if so, the decision taken by Government in the matter?

THE MINISTER OF TOURISM AND CIYIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) Nagpur is at present connected by day service with Bombay and Calcutta, apart from the night services to and from Bombay, Calcutta, Delhi and Madras. Indian Airlines have no plans at present to operate a day service between Delhi and Nagpur.

FACILITIES GRANTED TO INDIANS COMING FROM ABROAD

- 823. SHRI ROSHAN LAL: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Indians who declare the foreign exchange at the customs after coming from abroad are given some facilities for purchasing car/scooter and the like; and
- (b) if so, the details of facilities granted to them and the procedure followed in this regard?
- THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) There is a scheme operated by the Ministry of Industrial Development for immediate allotment of cars and scooters from the Central Government quota to persons of Indian origin, when they return to India after completing their assignments abroad. Allotments are made to each the following such person subject to conditions:
 - (i) He does not bring any vehical from abroad; and

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(ii) He furnished a certificate from an authorised dealer in foreign exchange in India, showing that he has brought into India sufficient foreign exchange at least equivalent to the ex-show room price of the vehicle, which he wishes to purchase; and the same has actually been credited to his account.

COMMERCIAL CONFFRENCES BY INDIAN AIRLINES

824. SHRI SANT KUMAR RAHA : SHRI BHUPESH GUPTA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of All India Commercial

Conferences held by Indian Airlines during the last three years;

- (b) the total expenditure incurred on each such conference and details thereof;
- (c) whether on each occasion dinner and/or Cocktail or similar other parties are organised in this connection; and
- (d) if so, the expenditure incurred separately on the last four function?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

- (a) Six.
- (b) and (d) The details of expenditure incurred on each occasion are as under:—

	Period	Rental of Venue	Meals and entertain- ment	Daily All. (Appx)	Misc. (Appx.)
			Rs.	Rs.	Rs.
1.	7 .4.69 to 11.4.69	616	7663.83	27,000	500
2.	9.10.66 to 11.10.69	462	6812.50	18,000	500
3.	3.3.70 to 7.3.70	1975	22896.00	27,000	500
4.	14.10.70 to 17.10.70	1580	26724.00	22,500	500
5.	14.9.71 to 17.9.71	1580	8328.00	22,500	500
6.	9.2.72 to 11.2.72	1185	12912.70	18,000	500

(c) Yes, sir. ·

TEMPORARY POSIS IN MINISTRIES

825. SHRI SANDA NARAYANAPPA: Will the Minister of FINANCE be pleased to seate:

- (a) the number of nongazetted temporary post in the Ministries and attached offices of the Ministries of Agriculture, Finance, Home Affairs and Shipping and Transport;
- (b) the time since when these posts have been in existance;
- (c) the reason for which action has not so far been taken to declare these posts as permanent ones in accordance with the Ministry of Finance letter No. 23 (46) EGI/65, dated the 13th September, 1966; and
- (d) by what time these posts are likely to be made permanent?